

further development dhamra Fishing Harbour in Orissa;

(b) if so, the details thereof; and

(c) the steps taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI MULLAPALLY RAMACHANDRAN): (a) No proposal for further development of Dharmra Fisher Harbour has been received from the State Government of Orissa.

(b) and (c). do not arise.

Regularisation of Services of Dally wages in Municipal Corporation of Delhi

9401. SHRI ROSHAN LAL: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether any rules regulations have

been framed by Municipal Corporation of Delhito regulate the services of daily wagers;

(b) if so, the details thereof;

(c) the number of persons working on daily wages in the Municipal Corporation of Delhi, zone-wise and grade-wise; and

(d) the steps to regularse the services of the eleigible persons?

THE MINISTER OF HOME AFFAIRS (SHRI S.B. CHAVAN): (a) and (b). The corporation vide its Re solution No. 709 dated 20.11.1978 have resolved that the reularisation of daily rated/ muster roll employees be done in a phased manner subject to the availability of funds and requirement of such employees on regular basis for permanant nature of work.

(c) The appoximate number of muster-roll workers working in the various departments is as under:-

Engineering Department	:	1800
Horticulture Department	:	673
C.S.E. Department	:	7755
Health Department	:	316
Education Department	:	374
Community Services Department	;	123
The Central Establishment Deptt.	:	17
A.C (Headquaters) Office	:	86

(d) The regularisation of the muster-roll workers will be done as stated in (a) and (b) above.

[*Translation*]

Central Team to Assess Drought Situation in Madhya Pradesh

9402. SHRI ANDAN AHIRWAR;
KUMARI PUSHPA DEVI
SINGH:
SHRI CHANDULAL
CHANDRAKAR:
DR. LAXMINARYAN
PANDEYA:

Will the Minister of AGRICULTURE be pleased to state:

(a) whether the union Government have deputed a Central Team to Madhya Pradesh to assess the drought situation;

(b) if so, whether the Central Team has submitted its report to the Government;

(c) if so, the details of the recommendations made by the team, and

(d) the additional assistance proposed to be allocated to Madhya Pradesh?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI MULLAPPALLY RAMACHANDRAN): (a) Yes, Sir.

(b) No, Sir.

(c) Does not arise.

(d) The additional assistance for relief measures to Madhya Pradesh will be considered after the receipt of the report of the Central Team.

[*English*]

Educational and Research Facilities in Fisheries

9403. PROF. UMMAREDDY VENKATESWARLU: Will the Minister of AGRICULTURE be pleased to state:

(a) whether fish farming and prawn farming have made tremendous strides in recent years;

(b) if so, the details of the progress made during the last three years;

(c) whether there is any proposal to improve educational and research facilities in fisheries in near future; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI K.C. LENKA): (a) Yes, Sir.

(b) Under freshwater intensive culture system a production of 15 tonnes per hectare per year has been achieved. Under brackishwater semi intensive prawn culture a production of 4.5 tonnes per hectare per crop have been demonstrated. Technologies for breed stock development, breeding, seed production and culture of freshwater and brackishwater fishes and prawn have been standardised. Under marine prawn farming, hatchery technology for controlled breeding and seed production of 8 commercially important species have been standardised.

(c) and (d). The Central Institute of Fisheries Education has been raised to the status of a deemed university to improve fisheries educational programmes at the national level. Central Advanced Studies have been established at Central marine Fisheries Research Institute and Central